

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 15TH DAY OF SEPTEMBER, 2000

Contempt Application No.23 of 2000

In

Original Application No.649 of 1999

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.DAYAL, MEMBER(A)

N.K.Vohra,a/a 41 years,S/o Sri Balraj
Vohra, R/o 1279 "Y" Block,
Kidwai nagar, Kanpur Nagar.

... Applicant

(By Adv: shri H.P.Mishra)

Versus

1. Brig.M.S.Hooda, Chief Engineer
MES Lucknow Zone, Lucknow
/Col.J.K.Jhari, Addl.Chief
Engineer, nominated by Chief
Engineer,Brig.M.S.Hooda
2. Sri T.K.De,C.W.E(Commander Works
Engineer)Kanpur Nagar
3. Sri V.R.Deshmukh,Commander Works
Engineer(Air Force) Chakeri,
Kanpur Nagar.

... Respondents

(By Adv: Shri R.C.Joshi)

O R D E R(Oral)

(by Hon.Mr.Justice R.R.K.Trivedi,V.C.)

The grievance raised in this contempt application is that ~~status quo~~ order by this Tribunal in OA 649/99 has not been maintained and it has been disobeyed by appointing Rajiv Trivedi as S.A Gr-I. Counter affidavit has been filed by Brig.M.S.Hooda. In para 14 and 30 wherein it has been stated that there are two posts of SA Gr-I. Rajiv Trivedi has been posted on another post and service ~~status quo~~ of the applicant has not been disturbed. The order passed by this Tribunal has been respected and it has not been disobeyed. We do not find any material on record indicating disturbance in the service ~~status quo~~ of the applicant, merely because some another employee ~~on the post~~ in the same grade and in another post, it did not disturb the status of the applicant.

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In the circumstances, no contempt is made out. The application is rejected.
Notices are discharged.

MEMBER(A)

VICE CHAIRMAN

Dated: 15.9.2000

Uv/